GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:105
ANSWERED ON:24.11.2014
RE CERTIFICATION OF AIRLINES
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Federal Aviation Authority (FAA) of the United States has downgraded India's aviation safety ratings recently and if so, the details thereof:
- (b) whether the Directorate General of Civil Aviation has initiated or proposes to initiate the process of recertifying all airlines in the country in order to ensure full compliance during the audit by FAA shortly and if so, the details thereof; and
- (c) the corrective steps taken by the Government in this regard including briefing up of aviation safety training programmes and preparing manuals and documentation on aviation safety issues over which concerns were raised by FAA during its last inspection?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr. Mahesh Sharma)

(a) Yes Madam.

Federal Aviation Administration (FAA) conducted an audit of Directorate General of Civil Aviation (DGCA) in September, 2013 and came again in December, 2013 to confirm the actions taken by DGCA to address the findings raised by FAA in September, 2013. On 31st January 2014, FAA informed DGCA that India has been placed in Category 2.

- (b) Yes Madam. DGCA has initiated the process of recertifying all scheduled airlines. The recertification of two airlines Air India and Jet Airways, which are operating to US is almost complete.
- (c) Action on 24 findings out of the 31 total findings of FAA in September, 2013 audit was completed before the visit of FAA in December, 2013. FAA during their December visit, closed these 24 findings with 7 findings remaining open.

Post December, 2013 visit, DGCA has completed actions on 6 open findings. To address the remaining open finding which relates to lack of sufficient number of flight operations inspectors (FOIs), Government has approved 75 positions of regular FoIs in DGCA. The newly joined FOIs have been given improved indoctrination training as well as On-the-Job training in accordance with improved procedure manuals.